

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1929 OF 2019 IN DFR NO. 2355 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

<b>Mahindra Sanyo Special Steel Private Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **05.11.2019**.

**(Court Master)**

mk